## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 797/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES:

WILO Mather and Platt Pumps Pvt.Ltd.

V/s.

Essar Projects India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

28 Jinchkuman Ganelli

ilb Vansh Associates.

Fe tre Petitionen

Dhvani Shah

ilb Cyril Amarehand Mangaldas

For the Resp.

## ORDER TCP No.797/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel and the Corporate Debtor Counsel, list this matter for hearing on 11.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)